

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CRIMINAL) Diary No. 33465/2026

[Arising out of impugned final judgment and order dated 03-02-2026 in CRA No. 2181/2004 passed by the High Court of Judicature at Allahabad, Lucknow Bench]

KAMLESH KUMAR

Petitioner(s)

VERSUS

THE STATE OF U.P.

Respondent(s)

IA No. 185635/2026 - CONDONATION OF DELAY IN FILING

IA No. 185631/2026 - EXEMPTION FROM FILING O.T.

Date : 02-07-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

HON'BLE MR. JUSTICE N.V. ANJARIA

(Partial Court Working Days Bench)

For Petitioner(s) :Mr. Rishi Malhotra, Sr. Adv.
Ms. Ansuiya, Adv.
Mr. Shivaansh Maini, Adv.
Mr. Prem Malhotra, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Leave granted.

The appeal stands admitted.

Issue notice on both criminal appeal as well as prayer for interim relief/grant of bail.

(IRAMNAZ)
COURT MASTER (SH)

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)